

की गई जो कि निम्नलिखित विचारार्थ विषयों के साथ कोयले की उठाई गरी, चोरी, तथा कोयले के भंडारों की कमी की आरोपित शिकायतों की जांच करेगी :—

(i) कोल इंडिया लिमिटेड की सहायक कंपनियों की कोयले की सुचियों तथा उसकी भंडारण नीति की जांच ; और

(ii) कोल इंडिया लि० द्वारा स्थापित की गई कोलियारियो /स्टाकयाडों से कोयले का प्रेषण तथा प्राप्ति की जांच ।

इस संबंध में गठित उप-समिति की रिपोर्ट की प्रतीक्षा की जा रही है ।

(ग) जी नहीं ।

#### **Providing Electricity to Institutional Area Behind Qutab Hotel**

1436. SHRI RAM AWADESH SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware that low tension power lines have not been provided so far to the Institutional Area behind Qutab Hotel even after a lapse of 3-4 years causing undue and continued hardship to the occupants due to temporary connections; and

(b) whether DESU will expedite the laying of low tension power lines and provide permanent connections?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): (a) and (b) According to Delhi Electricity Supply Undertaking, the electricity system established in the Institutional Area of a few years back needs augmentation for meeting the additional load requirement in view of the subsequent development of the area. Consequently, an electrification scheme was prepared by DESU in consultation with the D.D.A., who were requested on 21.11.1988 to make payment of their share amount-

ing to Rs. 55,54,880]. DESU can take further action in the matter on receipt of the payment from the DDA.

#### **Fire in DESU workshop**

1437. SHRI MUKHTIAR SINGH MALIK: Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention has been drawn to the press report which appeared in the Hindustan Times of the 7th April, 1989 to the effect that a major fire broke out in the transformer repairing workshop of the Delhi Electric Supply Undertaking at Phase-2 of Okhla Industrial area on 6th April, 1989;

(b) if so, what were the causes of the fire; and

(c) the number of persons injured and killed and the estimated loss of property as a result thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): (a) Yes, Sir.

(b) According to DESU, it is suspected that an L.T. cable feeding the workshop was damaged and the sparks from the cable ignited the oil in the oil pipes.

(c) According to DESU, no one was killed or seriously injured in the said fire. The estimated loss of DESU property is around Rs. 9 lakhs.

#### **Separate Telecommunication Division for Darrang district**

1438. SHRIMATI BIJOYA CHAKRAVARTY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government's consideration for setting up of a separate Telecommunication Division for Darrang district at Mangaldai delinking the district from the present division at Nalbari; and